

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4373**

TO BE ANSWERED ON THE 28TH MARCH, 2023/ CHAITRA 7, 1945 (SAKA)

CONTRACTOR ENGAGED IN NDMC, MCD AND RAILWAY STATIONS

†4373. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the police verification for present address and permanent address of the employees hired by the contractors engaged in collecting vehicle parking fee in the Connaught Place NDMC, MCD, Railway Stations of National Capital Territory of Delhi has been done;

(b) if so, the details thereof, contractors and institution-wise;

(c) whether any criteria has been set by these contractors/institutions for the selection of such employees and if so, the details thereof;

(d) whether these employees are being given the facilities fixed by employees welfare association/ Labour welfare and if so, the details thereof;

(e) whether the employees deployed for the said work are being given funds/bonus facilities;

(f) if so, the details thereof institution-wise; and

(g) whether the Government proposes to start any helpline number/complaint cell for the indecent behaviour/irregularities done by the said employees with the common people and if so, the details thereof along with the time by which the helpline number/ complaint cell will be started, if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (g): The respective agencies have informed that the Municipal Corporation of Delhi has hired 95 contractors and the New Delhi Municipal Council has hired 1 contractor for operating parking sites in the National Capital Territory of Delhi.

It is mandatory for the contractors, operating parking sites, to comply with all statutory laws, rules, regulations and obligations prescribed by the Government of India and the Government of NCT of Delhi for the purposes of wages etc. Necessary provisions in this regard are incorporated in the Request for Proposal (RFP) and the contract concluded with the contractors operating the parking. Provisions are also made in the contract to make the contractor responsible for conducting identity verification and criminal history check of each personnel before deputing him at the parking site.

In case of any difficulty/problem/complaint, the complainant can contact the area Police Station, or can lodge complaint at helpline numbers given at official website of the New Delhi Municipal Council/Municipal Corporation of Delhi, or through the app 311.
